

Listed on : 12.01.2017
R. Court No. : 2
Item No. : 33

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 7989 OF 2015

Arvind Kejriwal ...Petitioner
VERSUS
State of Uttar Pradesh & Ors. ...Respondents
AND

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 8382 OF 2016

Arvind Kejriwal & Ors. ...Petitioners
VERSUS
State of Uttar Pradesh & Anr. ...Respondents
OFFICE REPORT

SLP (Crl.)No. 7989 of 2015

The above matter was mentioned before the Hon'ble Court on 22nd September, 2015 when an order was passed. (Copy of Order dated is enclosed).

There are three Respondents in the instant matter and Show Cause Notice was issued to all the three Respondents by registered post A.D. on 1st October, 2015.

Mr. Samir Ali Khan, Advocate has on 5th July, 2016 filed Vakalatnama/Appearance on behalf of Respondent Nos. 1 & 2.

Neither A.D. card nor unserved cover containing the notice has been received back from Respondent No.3, so far.

Service of Show Cause Notice on Respondent No.3 is incomplete.

SLP (Crl.)No. 8382 of 2016

The matter above mentioned was listed before the Hon'ble Court on 27th October, 2016 when an order was passed. (Copy of Order dated is enclosed).

:2:

There are two Respondents in the instant matter and Show Cause Notice was issued to both the Respondents by registered post A.D. on 25th November, 2016.

Tracking report in respect of notice issued to Respondent No.1/State shows that item delivered at Lucknow GPO on 28th November, 2016 (Copy of tracking report is enclosed.)

Tracking report in respect of notice issued to Respondent No.2 shows that item delivered at Gauriganj on 30th November, 2016 (Copy of tracking report is enclosed.)

Service of Show Cause Notice on Respondent Nos. 1 & 2 is incomplete as no return of service has been received, so far and pursuant to tracking report it is not clear that whether the above Respondent Nos.1 & 2 have received notice or not.

The matters above-mentioned are listed before the Court of Registrar with this office report.

DATED this the 2nd day of January, 2017.

ASSISTANT REGISTRAR

COPY TO:

M/s. Chirag M. Shroff, Advocates
Mr. Samir Ali Khan, Advocate
Mr. Santosh Kumar Tripathi, Advocate

c4/dk

ASSISTANT REGISTRAR